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(e) what-"are the details of demand of 150 crores rupees made on the industry and by when the claim of another 150 crore rupees would be Inade?

THE MINISTER OF PETROLEUM AND **CHEMICALS** (SHRI M-GURUPADASWAMY): (a) Yes, Sir. This news item appeared on 29-7-1990 in Hindustan Times.

- (b) to (d). Various interest groups were invited to elicit their views on the proposed review of drug policy. These groups presented^ "their view points on different aspects of the drug policy and these will be taken into Recount at the time of review.
- (e) The process of finalising the liabilities upto 1983 and assessing the liabilities thereafter in accordance with the due process of law is already

National Convention on Traditional Medicine and Maternal and Child **Health Care**

927. SHRI B. K. HARIPRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to ^tate:

- (a) whether his Ministry co-spon sored a national convention on Tradi tional Medicine and Maternal and Child Health Care from the 14th to 17th December, 1989 in Delhi;
- if so, what wereTEe main recommendations made in this conven tion; and
- (c) whether these recommendations i are proposed to be incorporated in the Eight Five Year Plan programme?

THE MINISTER OF STATE! OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Some officers of the Ministry attended the convention though the Ministry did not give any financial assistance for it.

(b) and (c) The convention recommended the use of Indian Systems

of Medicine and local healffl traditions in programmes relating to maternal and child

It is the policy of the Government to make use of the Indian Systems of Medicine in Health programmes¹ to the extent feasible.

Criticism of new industrial policy

928. SHRI M. M. JACOB; SHRI A. G. KULKARNI: SHRI VISHWASRAO RAM-RAO PATIL; DR. BAPU KALDATE: CHOWDHARY HARI SINGH: SHRI RAJUBHAI A. PARMAR: SHRI JAGADISH JANI: SHRI K E. BALARAM;

Will the Minister of INDUSTRY be pleased to state;

- (a) whether Government have evol ved a new industrial policy for the country;
- (b) if so, what are the salient features thereof;
- (c) whether Government are aware of the widespread criticism of th« new industrial policy which encourage the Involvement of multi-nationals an a Mg way in the country's industrial projects; and
- (d) if so, what is Government's reaction thereto?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b) Within the broad framework of the existing industrial policy of the Govt, of India as enunciated in the Industrial policy resolution of 1956 an as elaborated from time to time, the Government has recently taken some decisions which have been laid in the form of paper on the Table of both Houses of Parliament on 31st May, 1990. The paper is titled "Policy measures for the promotion of small scale and agro based industries and changes in procedures for industrial approvals".